

3

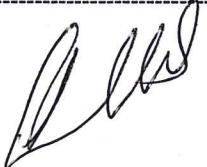
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/15	TP 39/17	Admission	433(e) / 433(f)	Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------


FOR
PETITIONER
[K.S. ABHISITH]

Counsel for petitioner is present. No representation for respondent. Counsel for respondent is absent. Counsel for petitioner requested time for compliance of the objections raised by the Registry.

As a last chance, list it on 13.10.2017.



MEMBER (J)